



N O T I C E

IN THE HIGH COURT OF ORISSA: CUTTACK.

With reference to our earlier notice dated 25.04.2020 I am to inform you that keeping in view the present ongoing scenario caused by the pandemic throughout the country, the Hon'ble Executive Chairman, NALSA has been pleased to approve the proposal for cancellation of the National Lok Adalat scheduled for 11th July, 2020.

Further I request you to change the notice for cancellation of National Lok Adalat scheduled for 11.07.2020 into Internet System.

Dated 09.06.2020

Orissa High Court, Cuttack

By Order


SECRETARY

H.C.L.S.COMMITTEE